Central Administrative Tribunal Principal Bench, New Delhi

CP No.205/2018 in O.A. No.3710/2017

This the 1st day of April, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mohd. Jamshed, Member (A)

Naveen Joshi Aged about 60 years, S/o. Sh. R. K. Joshi, R/o. BB-SG, DDA Flats, Munirika, New Delhi-110 067.

....Applicant

(By Advocate: Mr. G.D. Chawla for Shri R.K. Shukla)

Versus

- Dr. G. Narendra Kumar Secretary (Services)
 Delhi Secretariat, I. P. Estate, New Delhi-110 001.
- Sh. Prakash Chand Controller of Accounts, Principal Accounts Office, A-Block, Vikas Bhawan, I. P. Estate, New Delhi-110 001.
- Sh. K.R. Meena,
 Secretary Weight and Measure Department,
 117-118, C-Block,
 Vikas Bhawan,
 I.P. Estate,
 New Delhi-110 001.
 ...Respondents

(By Advocate : Ms. Indira Goswami)

ORDER (ORAL)

Justice L. Narasimha Reddy:

This Contempt Case is filed alleging that the respondents did not implement the Order dated 26.10.2017 in OA No.3710/2017.

- 2. On 15.02.2019, it was brought to the notice of this Tribunal that the order dated 24.12.2018 passed in the CP was also stayed by the Hon'ble Delhi High Court in Writ Petition No.13819/2018. Once it is evident that the Hon'ble High Court has stayed the contempt proceedings before the Tribunal, there is no way that the contempt case can be proceeded with.
- 3. We, therefore, close the contempt case, leaving it open to the parties to work out their remedies depending upon the outcome of the Writ Petition(C) No.13819/2018.

There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)

Member (A) Chairman

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